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Mr. Nivesh Kumar, AOR

Ms. Devina Sehgal, AOR

Mr. Shree Pal Singh, AOR

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Mr. Akbar Ali, Adv.
Ms. Sadiya Shakeel, Adv.
Mrs. Bela Maheshwari, AOR

Mr. Anil Kumar, AOR

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Mr. Rajat Joseph, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 10.12.2025.

Dasti, in addition, is also permitted to the unserved respondent(s).

Learned counsel for the petitioner(s) is permitted to serve standing counsel for the State.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR